

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 25.02.2019 (MONDAY)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---|---|-------------------------------|--|
| 1. | I.A. No. 620 of 2019 in Comp. App. (AT) No. 346 of 2018 | Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. | S. Ramdakantha | Gauri Rasgotra |
| 2. | Comp. App. (AT) (Ins) No. 226 of 2018 | Neeraj Saluja & Anr. Vs. State Bank of India with | Henna George | Anup Rawat |
| 3. | Comp. App. (AT) (Ins) No. 227 of 2018 | Neeraj Saluja & Anr. Vs. State Bank of India | Arvind Kumar | Anup Rawat |
| 4. | Comp. App. (AT) (Ins) No. 696 of 2018 | Hemanth Meka Rao Vs. Asset Reconstruction Company (India) Ltd. (ARCIL) & Anr. | Rajeev K. Pandey | Navneet Gupta (R-1) |
| 5. | Comp. App. (AT) (Ins) No. 789 of 2018 | Canbank Factors Ltd. Vs. Dharmendra Kumar, Interim R.P. | A.N. Tiwari | Rohit Rathi-(IRP) |
| 6. | Comp. App. (AT) (Ins) No. 105 of 2019 | Mohan Kumar Chirmar Vs. Indian base Metals Co. Ltd & Anr. | Manisha Choudhary | Rajendra Singhvi |
| 7. | Comp. App. (AT) (Ins) No. 140 of 2019 | Rotomac Global Pvt Ltd. Vs. Deputy Director, Directorate of Enforcement. | Kanishk Khetan | |
| 8. | Comp. App. (AT) (Ins) No. 144 of 2019 | Kaushik Ghosh Vs. Noor Alam & Ors. | Deepa Gupta | Gaurav Gupta(R1-R28) Abhay Anand Vina- R29 |
| 9. | Comp. App. (AT) (Ins) No. 149 of 2019 | Tanya Bhatnagar Vs. Mohamed Hesham Amin Basha Mashaal & Anr. | Sunil Sharma | |

For Admission (Fresh Cases)

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|------------|---------------------------------------|--|----------------|--|
| 10. | Comp. App. (AT) (Ins) No. 180 of 2019 | Vikram Bajaj, Resolution Professional Anil Special Steel Industries Ltd. Vs. Committee of Creditor Anil Special Steels Industries Ltd. | Abhishek Anand | |
| 11. | Comp. App. (AT) (Ins) No. 181 of 2019 | L&T Infrastructures Finance Company Ltd. Vs. The Resolution Professional of Essar Steel India Ltd. | Henna George | |

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| 12. | Comp. App. (AT) (Ins) No. 182 of 2019 | Rajesh Balasubramanian Vs. Everon Castings Pvt Ltd & Anr. | B.Ragunath | |
| 13. | Comp. App. (AT) (Ins) No. 183 of 2019 | Rajesh Balasubramanian & Anr. Vs. Everon Castings Pvt. Ltd. & Anr. | B. Ragunath | |
| 14. | Comp. App. (AT) (Ins) No. 184 of 2019 | Phoenix ARC Pvt. Ltd. Vs. Shri Vishal M. Poonater & Anr. | Suresh Dobhal | |
| 15. | Comp. App. (AT) No. 47 of 2019 | Amsar Goa Pvt Ltd & Anr. Vs. Amsar Pvt Ltd. | Shiv Kumar Suri | |

For Admission (After Notice)

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|-----|---|--|---------------------|---------------------------|
| 16. | Comp. App. (AT) (Ins) No. 538 of 2018 | M. Karunakar Reddy Vs. VK Global & Ors. | Anuradha Dutt | Ashok kumar Juneja –R1 |
| 17. | Comp. App. (AT) (Ins) No. 653 of 2018 | R.S. Cottmark (India) Pvt. Ltd. Vs. Rajvir Industries Ltd. With | Rishabh Gupta | |
| 18. | Comp. App. (AT) (Ins) No. 654 of 2018 | Krishna Bio Tech Vs. Rajvir Industries Ltd. | Rishabh Gupta | |
| 19. | Comp. App. (AT) (Ins) No. 713 of 2018 | Lakshmi Vilas Bank Ltd. Vs Orchid Pharma Ltd. & Anr. | S. Aravindh | Bishwajit Dubey- R1 |
| 20. | Comp. App. (AT) (Ins) No. 720 of 2018 | Pedersen Consultants India Pvt. Ltd. Vs. Nitesh Estates Limited | Akansha Jain | Vaishali Goyal |
| 21. | Comp. App. (AT) (Ins) No. 794 of 2018& I.A. No. 11 of 2019 | Avishek Roy Share, holder of Reacon Engineers (India) Pvt. Ltd. Vs. Diamond Steel Enterprise & Ors. | Dibyadyuti Banerjee | |
| 22. | Comp. App. (AT) (Ins) No. 40 of 2019 | Dhiren Dave Vs. Pantomath Capital Advisors Pvt. Ltd. | Aaditya Pande | |
| 23. | Comp. App. (AT) (Ins) No. 56 of 2019 | Jamil Ahmad Khan Vs. Shailesh Kant Sharma & Ors. | Saurabh Jain | |
| 24. | Contempt Case (AT) No. 01 of 2019 in Comp. App. (AT) No. 31 of 2016 | Surjeet Singh Vs. Prakash Kumar & Anr. | Abhay Kumar | |
| 25. | Contempt Case (AT) No. 03 of 2019 in Comp. App. (AT) No. 99 of 2018 | HSBC Daisy Investments (Mauritius) Limited & Ors. Vs Anil D. Ambani & Ors. | Sanyam Saxena | |
| 26. | Contempt Case (AT) No. 14 of 2018 | HSBC Daisy Investments (Mauritius) Limited & Ors. Vs Reliance Infratel Limited & Ors. | Sanyam Saxena | Shallay Bhasin |

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| | in Comp. App. (AT) No. 99 of 2018 | | | |
| 27. | Comp. App. (AT) No. 390 of 2018 | Harish Jain Vs. Haveli Restaurant & Resorts Ltd. & Ors. | Kunal Tandon | Amit Vinayak (R1-R4), Nitesh Srivastava (R6) |
| 28. | Competition App.(AT) No. 63 of 2018 | Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. With | Sonal Jain | Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 &R4) |
| 29. | Competition App.(AT) No. 64 of 2018 | Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. With | Sonal Jain | Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 &R4) |
| 30. | Competition App.(AT) No. 65 of 2018 | Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. With | Sonal Jain | Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 & R4) |
| 31. | Competition App.(AT) No. 66 of 2018 | Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. | Sonal Jain | Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 & R4) |
| 32. | Competition App. (AT) No. 73 of 2018 | Vishal Gupta Vs Competition Commission Of India & Ors | Hrishikesh Baruah | Rajdipa Behura-R1 Deeksha Manchanda (R2-4) |
| 33. | Competition App. (AT) No. 93 & 98 of 2018 | Dalmia Bharat Sugar & Industries Ltd. Vs. Competition Commission of India & Anr. With | M.M. Sharma | Sanyat Lodha-R1 |
| 34. | Competition App. (AT) No. 94 of 2018 | Uttam Sugar Mills Ltd. Vs. Competition Commission of India & Ors. With | Sanjeev Kumar Singh | Sanyat Lodha- R1 |
| 35. | Competition App. (AT) No. 103 of 2018 | Indian Sugar Mills Association Vs. Competition Commission of India & Ors. With | Sindoora VNL | Sanyat Lodha- R1 Manu Krishnan-R3 |
| 36. | Competition. App. (AT) No. 05 of 2019 | Shree Kamrej Vibhag Sahakari Khand Udoyg Mandali Ltd. Vs. Competition Commission of India & Ors. With | Bhushan V.Mahadik | Sanyat Lodha(R-CCI) |

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| 37. | Competition. App. (AT) No. 06 of 2019 | Sahakari Khand Udoyg Mandal Ltd. Vs. Competition Commission of India & Ors. With | Bhushan V.Mahadik | Sanyat Lodha- R1 |
| 38. | Competition. App. (AT) No. 07 of 2019 | Shree Ganesh Khand Udoyg Sahakari Mandli Ltd. Vs. Competition Commission of India & Ors. With | Bhushan V.Mahadik | Sanyat Lodha- R1 |
| 39. | Competition. App. (AT) No. 08 of 2019 | Shree Mahuva Pradesh Sahakari Khand Udoyg Mandali Ltd. Vs. Competition Commission of India & Ors. | Bhushan V.Mahadik | |
| 40. | Competition Appeal (AT) No. 03 of 2019 | Simbhaoli Sugars Ltd. Vs. Competition Commission of India & Ors. | Sushil Shukla | Saurabh Mishra |
| 41. | Competition. App. (AT) No. 86 of 2018 | Balrampur Chini Mills Ltd Vs. CCI & Ors With | Gautam Shahi | Navdeep Singh Suhag-CCI |
| 42. | Competition App. (AT) No. 91 of 2018 | Bajaj Hindustan Sugar Ltd. Vs. Ester India Chemicals Ltd. &Ors. With | Naveen Chawla | Saurabh Mishra- CCI |
| 43. | Competition. App. (AT) No. 92 of 2018 | Mawana Sugars Ltd. Vs. Competition Commission of India & Anr. With | P.K. Bhalla | |
| 44. | Competition. App. (AT)No. 97 of 2018 | Triveni Engineering & Industries Ltd Vs. Ester India Chemicals Ltd & Anr. With | Rishi Agrawala | |
| 45. | Competition App. (AT) No. 100 of 2018 | The Avadh Sugar & Energy Ltd. Vs. Competition Commission of India & Ors. with | Pankaj Bhagat | Sanyat Lodha |
| 46. | Competition App. (AT) No. 101 of 2018 | Sir Shadi Lal Enterprises Vs. Ester India Chemicals Ltd. &Ors. with | Anil Kumar Mishra | Sanyat Lodha |
| 47. | Competition App. (AT) No. 102 of 2018 | KM Sugar Mills Ltd. Vs. Competition Commission of India & Anr. With | Pankaj Bhagat | Sanyat Lodha |

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| 48. | Competition App. (AT) No. 104 of 2018 | The Seksaria Biswan Sugar Factory Ltd. Vs. Competition Commission of India & Anr. | Pankaj Bhagat | Navdeep Singh Suhag-R1 |
| 49. | Competition. App. (AT) No. 10 of 2019 | Sri Sarvaraya Sugars Ltd. & Ors. Vs. Competition Commission of India & Ors. | Sudpito Sarcar | |

For Hearing (Part Heard)

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| 50. | Comp. App. (AT) (Ins) No. 663 of 2018 | M Goutham Chand Bafna & Anr Vs Hi-Style India (P) Ltd. | Gautam Swarup | Mukesh kumar singh |
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02:00 PM

For Hearing (Part Heard)

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| 51. | Competition Appeal (AT) No. 07 of 2018 | The Board of Control For Cricket In India Vs. CCI &Anr. | RuchiVerma | Samar Bansal (R-CCI) Nisha Kaur Uberoi-R2 Abhijit Sinha-R4 |
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03:30 PM

For Admission (After Notice)

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| 52. | Competition App. (AT) No. 84 of 2018 | Uttarakhand Agricultural Produce Marketing Board Vs. Competition Commission of India & Ors. | Vikram Sobti | Zoheb Hossain-CCI Nisha Kaur Uberoi Gautam Chawla-R2 Abhijeet Sinha-R4 |
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04:00 PM

For Hearing (Part Heard)

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| 53. | Comp. App. (AT) (Ins) No. 450 of 2018 | PTC India Financial Services Ltd. Vs Mr. Venkateswarlu Kari &Ors. | ShrutiDass | John Mathew, GRK Prasad |
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By Order

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Registrar